

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL No. 285 OF 2015

Dated: 8th February, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**Tata Power Delhi Distribution Ltd. Appellant (s)
Versus
Delhi Electricity Regulatory Commission Respondent (s)**

Counsel for the Appellant(s) : Mr. Alok Shankar

Counsel for the Respondent(s) : Mr. Dhananjay Baijal for
Mr. Nikhil Nayyar

ORDER

Learned counsel for the State Commission seeks two weeks time to file written submissions. He may file the same on or before 23.02.2016 after serving copy on the other side.

Learned counsel for the appellant states that connected matters being Appeal Nos. 82 & 136 of 2015 are listed on 01.03.2016.

List the matter on **01.03.2016**. Tag to Appeal Nos. 82 & 136 of 2015. In the meantime, pleadings be completed.

(I.J. Kapoor)
Technical Member
ts/mk

(Justice Ranjana P. Desai)
Chairperson